

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No. 9445/2023

[Arising out of impugned final judgment andj order dated 10-04-2023 in CRLMC No. 1505/2022 passed by the High Court of Orissa at Cuttack]

SUSANTA KUMAR DALEI @ SUSANTA KUMAR DALAI PETITIONER(S)

VERSUS

STATE OF ODISHA (VIGILANCE) RESPONDENT(S)

(FOR ADMISSION and I.R.)

Date : 29-07-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. P. Vamshi Rao, Adv.(argued by)
Mr./Ms. Prakshi Narang, Adv.
Mr. Abhishek Choudhary, Adv.
Mr. Rohit Kumar Mohanta, Adv.
Mr. Aashish Saini, Adv.
Mr. Srijan Sinha, AOR

For Respondent(s) Mr. Suwendu Suvasis Dash, AOR (argued by)
Ms. Swati Vaibhav, Adv.
Ms. Shailja Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the parties.
2. Arguments concluded.
3. Judgment reserved.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)